

Central Administrative Tribunal  
Principal Bench, New Delhi

OA NO.2210/2014

New Delhi, this the 29<sup>th</sup> day of May, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)**  
**Hon'ble Mr.A.K. Bishnoi, Member (Administrative)**

Suraj Pal Singh  
Aged about 49 years  
HC of Delhi Police  
PIS No.28890436  
S/o Late Sh. Sarjeet Singh  
R/o 194-A, GG-I,  
Vikas Puri, New Delhi-18.

-Applicant

(By Advocate: None)

**Versus**

Govt. of NCT of Delhi Through

1. Commissioner of Police,  
PHQ, IP Estate, New Delhi.
2. Joint Commissioner of Police  
South-Western Range, P.H.Q,  
I.P. Estate, New Delhi
3. Addl. D.C.P. (West Distt.)  
PS Rajouri Garden, New Delhi. - Respondents.

(By Advocate: Mr. Vijay Pandita )

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

Learned proxy counsel for the applicant appears and seeks time today. On several earlier dates of hearing also same prayers were made including on 21.05.2019. Therefore, it seems that applicant is no more interested in pursuing his case. The OA is, therefore, dismissed in default and for lack of prosecution. No order as to costs.

**(A.K.Bishnoi)**  
**Member(A)**

/mk/

**(S.N. Terdal)**  
**Member (J)**